

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3072  
ANSWERED ON:23.12.2003  
CITIZENSHIP TO PAK NATIONALS  
DALPAT SINGH PARASTE;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that the migrants from Pakistan have requested for Indian citizenship;
- (b) if so, the number of such families residing in the country and the number out of them granted Indian citizenship; and
- (c) the time by which the remaining requests are likely to be considered?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (c): No such record is maintained centrally. However, the consideration of applications for grant of Indian citizenship forwarded by the respective State Governments including from persons who migrated from Pakistan, by the Central Government is done in accordance with the provisions of the Citizenship Act, 1955 and is an ongoing process.